

Declaration or Assets and Liabilities

Year 2012-23

of story

I, Anil Kumal Chaudhalth daughter/wife of Shin Ranges Chaudhary aged. S2 Years, belonging to Bihar Legislative Assembly Patha service and presently working as Bihar Legislative Assembly Patha given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependents*:

20/2/23

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Ahita Devi	Dependant-1 UMANAI Kuk	Dependant-2 - Kyng Kymol	Dependant-3
(i)	Cash	10,000/-	2,000/-	Nil	Nil	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	IBI, Bihar Vidhan Mandal Bank.	NIL	NIL	NIL	
(iii)	Bonds, Debentures and shares in Companies	NIL.	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MIL	NIL	NIC	NIC	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIC	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	70,000+	GOLD 20GM 1,00,000/ Silvel - sogm - 15,000/	NÎL	NIC	NÎL
(vii)	Other assets, such as values of claims / interests	A.C-1.5 TON, T.V.	NIL	MIL	NIC	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	2 BIGHA. (Joint faimily) 12,00,000	NIL.	NÎL	NIL	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	MIL	NIL	NÎL	NIL	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	MIL	NÎL	NIL	NIL	
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NÎL	NIL	NIL	NIL	
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	SBI, Bihar vidlan Mardal	6,00,000/	
	(ii) Loans from financial institutions	NIL	MIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL.	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NÍL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- BATPC2569N	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	MIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NÎ.L	NIL	

C Personal Detail GPF/CPF/PRAN No.	÷	110003863415
Gender .	:-	(M/F)
Date of Birth	:-	02011971 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	;- + +ho (AYA above details are true to the best of my knowledge and belief.

I hereby declare that the above det

Signature: 31/8/M 501/2/2/

Name of Employee: Ahil Kymas Chandhary
Designation: Office Attendant
Department: Bihas Cogislative Assembly,

Note:

Place: Patua

Date: 17-12/2023

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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